

The Lok Sabha re-assembled after Lunch at four minutes past Fourteen of the Clock.

[MR. DEPUTY SPEAKER in the Chair]

MR. DEPUTY-SPEAKER: Papers to be laid—Shri Ravindra Varma.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER PAYMENT OF WAGES ACT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Payment of Wages (Mines) Amendment Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 1383 in Gazette of India dated the 15th October, 1977 under sub-section (6) of section 26 of the Payment of Wages Acts 1936. [Placed in Library. See No. LT-1063/77.]

NOTIFICATION UNDER INDIAN TELEGRAPH ACT

THE MINISTER OF COMMUNICATIONS (SHRI BRIJLAL VERMA): I beg to lay on the Table a copy of the Indian Telegraph (Third Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 1188 in Gazette of India dated the 10th September, 1977, under sub-section 5 of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-1064/77.]

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, ETC. GIVEN BY MINISTERS DURING VARIOUS SESSIONS

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and under takings given by the Ministers,

during the various sessions of Lok Sabha:—

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| (1) Statement No. XXVIII—
Seventh Session, 1969 | } Fourth
Lok Sabha |
| (2) Statement No. XXXIX—
Second Session, 1971 | |
| (3) Statement No. XX—Sixth
Session, 1972. | |
| (4) Statement No. XXVI—
Seventh Session, 1973 | |
| (5) Statement No. XXII—Ninth
Session, 1973 | } Fifth Lok
Sabha |
| (6) Statement No. XXVI—
Thirteenth Session, 1975 | |
| (7) Statement No. IX—Fif-
teenth Session, 1976 | |
| (8) Statement No. IX—Sixteenth
Session, 1976 | |
| (9) Statement No. VI—Seven-
teenth Session, 1976 | } Sixth Lok
Sabha |
| (10) Statement No. III—First
Session, 1977. | |
| (11) Statement No. II—Second
Session, 1977 | |
| (12) Statement No. III—Second
Session, 1977 | |
| (13) Statement No. IV—Second
Session, 1977. | |

[Placed in Library. See No. LT-1065/77.]

NOTIFICATION UNDER TELEGRAPH ACT.

SHRI BRIJLAL VERMA: On behalf of Shri Narhari Prasad Sukhdeo Sai, I beg to lay on the Table a copy of the Indian Telegraph (Second Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 1165 in Gazette of India dated the 3rd September, 1977 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See LT-1066/77.]

NOTIFICATIONS UNDER COAL MINES PROVIDENT FUND MISCELLANEOUS PROVISIONS ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM